

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:- 6136 -- JK (LD) of 2025
DATED:- 21 - 05 - 2025

Sanction is hereby accorded to the appointment of Officer's of Revenue Department as Officer In charge (OIC) Litigation for the cases mentioned in annexure to this Government Order including Contempt Petition, if any, pending before Hon'ble High Court of Jammu and Kashmir/Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK (LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Secretary to Government

Dated:- 21- 05 - 2025

No:-LAW-OIC/05/2025

Copy to the:-

1. Learned Advocate General, J&K
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
6. Secretary to Government, Revenue Department.
7. Additional Deputy Commissioner, Srinagar. This is with reference to your letter No. No:DCS/ARA/(Misc 136)2025/111-13 Dated: 19/05/2025.
8. Director Litigation , Srinagar/ Jammu.
9. Law Officer concerned
10. Officer In Charge Litigation(OIC).
11. Private Secretary to Chief Secretary for information of Chief Secretary.
12. Private Secretary to Secretary Law.
13. Incharge Website.
14. Government Order file.
15. Concerned file.

(Reyaz Ali Bhat)

Assistant Legal Remembrancer



Annexure to the Government Order No. 6136– JK (LD) of 2025 dated 21.05.2025.

S No.	Case No.	Case Title	Name of the OIC
1.	WP(C) No.2027/202 4	Bashir Ahmad Dar Vs UT of J&K &Ors.	Mr. Syed Shahid Hussain, Tehsildar North
2.	OWP No.1801/201 7	NusratJabeen Vs State of J&K &Ors.	Mr. Bashir Ahmad Paddar, Assistant Commissioner, Nazool, Srinagar
3.	LPA No.84/2025	Bashir Ahmad &Anr Vs Government of J&k&Ors.	Mr. Muzamil Zaman, Tehsildar Panthachowk
4.	WP(C) No.2812/202 1	Hotel Akbar Inn, Sonwar VS Comm. Secretary &Ors.	Mr. UmerGulzar, Assistant Commissioner, Revenue, Srinagar.
5.	CCP(S) No.51/2025	Captain Sami Ara Vs Rajesh Prasad, Principal secretary to PDD, CS	Mr. Bashir Ahmad Paddar, Assistant Commissioner, Nazool, Srinagar
6.	WP(C) No.470/2025	Bharti Tickoo Vs UT of J&K &Ors.	Mr. Zubair Ahmad, Sub- Divisional Magistrate, Srinagar (East)
7.	CCP(S) No.112/2025	M/S Fancy Armoury &Anr. V/s Dr. Bilal Mohi-ud-Din Bhat.	Mr. Zubair Ahmad, Sub- Divisional Magistrate, Srinagar (East)
8.	WP(C) 558/2025	Abdul Hamid Nadaf and Ors. Vs UT of J&K and others.	Mr. SajadRasool Shah, Tehsildar South

Zeysaq *Jam*

9.	WP(C) 66/2025	Ashiq Hussain Beigh and Anr. Vs UT of J&K and others.	Mr. Syed Shahid Hussain, Tehsildar North
10.	WP(C) 692/2025	Bashir Ahmad Mir and Ors. Vs UT of J&K and others.	Mr. Syed Shahid Hussain, Tehsildar North
11.	WP(C) No.799/2025	Riyaz Ahmad Dar &Ors Vs UT of J&K &Ors.	Mr. SajadRasool Shah, Tehsildar South
12.	WP(C) No.589/2025	Ghulam Mohammad Bhat &Ors Vs UT of J&K &Ors.	Mr. SajadRasool Shah, Tehsildar South
13.	WP(C) No.734/2025	IntikhabAllam S/o Sheikh Fayaz Ahmad Vs UT of J&K &Ors.	Mr. Rayees Ahmad Dar, Tehsildar Central-Shalteng
14.	WP(C) No.688/2025	Inhabitants of Block Harwan&Ors Vs UT of J&K &Ors.	Mr. UmerGulzar, Assistant Commissioner, Revenue, Srinagar.
15.	WP(C) No.649/2025	Gh. Mohi-ud-Din &Anr Vs UT of J&K &Ors.	Mr. SajadRasool Shah, Tehsildar South
16.	WP(C) No.854/2025	HassinaQadri&Ors Vs UT of J&K &Ors.	Mr. SajadRasool Shah, Tehsildar South
17.	CCP(S) No.70/2025	Dwarka Das (Chetiyani) Vs Bilal Mohiud din Bhat &Ors.	Mr. SajadRasool Shah, Tehsildar South

Deysoqul